

for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-2946/81].

ANNUAL REPORT OF UNITED INDIA INSURANCE CO., LTD., AND A STATEMENT *re* REVIEW THEREON, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAJ SINGH SISODIA): On behalf of Shri Maganbhai Barot I beg to lay on the Table:—

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Statement regarding Review by the Government on the working of the United India Insurance Company Limited, Madras, for the year ended 31st December, 1980.

(ii) Annual Report of the United India Insurance Company Limited, Madras, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2947/81.]

(b) (i) Statement regarding Review by the Government on the working of the National Insurance Company Limited, Calcutta, for the year ended 31st December, 1980.

(ii) Annual Report of the National Insurance Company Limited, Calcutta for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2948/81.]

(c) (i) Statement regarding Review by the Government on the working of the New India Insurance Company Limited, Bombay, for the year ended 31st December, 1980.

(ii) Annual Report of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2949/81.]

(d) (i) Statement regarding Review by the Government on the working of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1980.

(ii) Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2950/81.]

12.12 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): With your permission, Sir, I rise to announce . . .

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur): I have given a notice for breach of privilege regarding AIR.

(Interruptions)

MR. SPEAKER: I have referred it for facts.

(Interruptions)

MR. SPEAKER: We have already informed you.

SHRI A. K. BALAN (Oftapalam): Some people were killed Even Members of Parliament belonging to left parties are even not free from the